

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

201. C.P. (IB)/468(MB)2023

**IN THE MATTER OF**

LIC Housing Finance Ltd

... Petitioner

Vs

Trade Centre Developers And Builders Pvt Ltd

... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 16.04.2024**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Petitioner: Counsel for the Petitioner

For the Respondent: Adv. Esha Malik (VC)

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**ORDER**

Counsel for the Petitioner informs that before the Principle Bench, the matter is posted for 19.04.2024, hence, prays for a short adjournment. In view of the request made, adjourned to **06.05.2024**.

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/Ziyaul/